

ADVICE 'A' SECTION

Advice 'A' Section has received a total of 3592 references during the period from 01.01.2021 to 31.12.2021 from various Ministries/ Departments of the Government of India for vetting of Documents and Legal opinions/Advices on various issues (including references for advice received from the office of Law Secretary, Add. Secretaries and Joint Secretaries) which were duly attended and the opinion tendered by the officers of this Department were forwarded to respective Ministries/ Department, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

2. Apart from tendering legal Advice, this section has dealt with references and other communication received by the Hon'ble Minister and officers of this Department.
3. 49 matters relating to RTI application pertaining to Advice A and B Sections were also dealt with.
4. 105 references relating to conveyancing including a number of International agreements are also dealt with.
5. During the aforesaid period, 90 Cabinet Notes and 61 references relating to State Bill and Ordinances were received for Examination.
6. Further, 12 (Twelve) Public Grievances were also dealt with by the Section.

ADVICE 'B' SECTION

Advice 'B' Section has received a total of 2802 references during the period from 01.01.2021 to 31.12.2021 from various Ministries/Departments of the Government of India for vetting of legal documents and legal opinion/advice on various issues, which were duly attended to by Advice B section.

2. During the aforesaid period around 87 Cabinet Notes/ Legislative Proposals, around 1784 SLPs/Litigation matters were received for Examination /Advice.
3. In addition to this, the officers of this Department have participated in 179 National/ International Meetings and Conferences.
4. This section has also dealt with references and official communications received by the Hon'ble Minister(s) office and officers of this Department.
5. Further, 36 Parliament Questions/assurances were also dealt with.

ADVICE 'C' SECTION

Advice 'C' Section has received 19 new cases on different subjects were sent for opinion of the Learned Attorney General for India and Solicitor General of India during the period from 01.01.2021 to 31.12.2021. In which 10 opinions were received and have been forwarded to the respective Ministries/ Departments of the Govt. of India after the approval of the Law Secretary and Hon'ble Minister for Law & Justice.